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9.	Uttar Pradesh	Orders have been issued for payment of unemployment allowance amounting to Rs. 14,99,340/- to 826 job card holders in Vikas Khand Pesewa, District Sitapur, Uttar Pradesh.

Shortage of housing and lack of basic amenities in rural areas

1073. SHRI GOVINDRAO ADIK :

SHRI SANJAY BAUT :

Will the Minister of RURAL DEVELOPMENT be pleased to state :

(a) whether it is a fact that there is serious concern about the problem of housing shortage and lack of basic amenities in the rural areas;

(b) if so, what is Government's response thereto;

(c) the details of corrective steps taken or proposed to be taken for providing housing and basic amenity facilities to all the citizens living in rural areas;

(d) whether Government is considering to adopt any new concept of environment friendly, cost effective and disaster resistant technology for making available of more facilities to the rural areas; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN) : (a) Yes, Sir.

(b) and (c) The Government is implementing Indira Awas Yojana (IAY) under which financial assistance of Rs. 45,000 (in plain areas) and Rs. 48,500 (in hilly and difficult areas) is provided to Below Poverty Line (BPL) households in rural areas for construction of house. In order that basic amenities are also available to the beneficiaries, Implementing Agencies have been advised to dovetail schemes such as Total Sanitation Campaign (TSC), Rajiv Gandhi Gramin Vidyutikaran Yojana (RGGVY), National Rural Water Supply Programme (NRWSP) with IAY.

(d) and (e) As per the guidelines for IAY, the beneficiary has complete freedom as to the manner of construction of his house. The implementing agencies are required to assist the beneficiaries with information on cost effective, disaster resistant and environment friendly technologies for the construction of their houses. Officers, including engineers at the district and block level assist the beneficiaries in this regard.

Change of land use for Government projects

1074. SHRI ANIL MADHAV DAVE : Will the Minister of RURAL DEVELOPMENT be pleased to state the details of total land area (in acres) across the country for which land use has been changed from agriculture to industries, for different Central and State Government projects and housing scheme, State-wise and use-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SISIR ADHIKARI): Land and its management falls within exclusive legislative and administrative jurisdiction of the respective States as provided in Entry No. 18 of List-II (State list) of the Seventh Schedule to the Constitution. The Department of Land Resources does not maintain a database of change of land use from agriculture to industries, States/Central Government projects and housing schemes.

**NPV for roads constructed under Forest
(Conservation) Act, 1980**

†1075. SHRIMATI BIMLA KASHYAP SOOD: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Central Government is itself bearing the amount of Net Present Value (NPV) given under the Forest (Conservation) Act, 1980 for the roads constructed in States under Pradhan Mantri Gram Sadak Yojana as NPV causes extra financial burden on State Governments;

(b) if so, the number of such proposals received so far by the Central Government from the State Government of Himachal Pradesh;

(c) whether Government proposes to approve Detailed Project Report (DPR) for roads constructed under this project by including amount of NPV in it; and

(d) if so, by when and, if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (b) No, Sir. The Ministry of Rural Development is not bearing the amount of Net Present Value (NPV) for the roads constructed in States under Pradhan Mantri Gram Sadak Yojana (PMGSY).

(c) and (d) No, Sir. There is no proposal to approve the Detailed Project Reports (DPRs) for roads constructed under this project by including amount of NPV in it.

Assets created under MGNREGS

1076. SHRI PARIMAL NATHWANI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) was first implemented in the 200 most backward districts of the country;

(b) if so, how the scheme has performed in each of these districts since its inception;

(c) whether durable assets have been created under this scheme; and

(d) if so, the details thereof?

†Original notice of the question was received in Hindi.